

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 71 of 2013**

**Dated : 16<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra**  
**Vikas Nigam (I) Ltd.**

**... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission...**

**Respondent(s)**

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s):

Mr. C.K. Rai for R-1  
Mr. Gaurav Agarwal for R.2

**ORDER**

We have heard the learned counsel for the Appellant. He has also filed his written note.

Post the matter for further hearing on **31.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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